

**BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN ZONE
BENCH AT PUNE**

APPLICATION NO. 139/2017
(M/s Allied Blenders & Distillers Pvt Ltd.)

Uttam s/o Banduji Pawar Applicant

VS

The Regional Officer
Maharashtra Industrial Development
Corporation and others. Respondents

ADDITIONAL AFFIDAVIT
ON BEHALF OF THE RESPONDENT NO. 2.

I, Dr. Pravin Joshi, age 56 yrs. Occ. Service, Regional Officer of the Maharashtra Pollution Control Board Aurangabad having my office at Paryavaran Bhavan Plot No. A-4/A MIDC Chikalthana, behind Dainik Lokpatra Jalna Road, Aurangabad filing this additional affidavit in reply on behalf of answering respondent No. 2 only to oppose the admission of the present application and grant any relief in favor of the applicant while reserving my right to file again additional reply if required in the matter.

1. I say and submit that the answering respondent in the last hearing of the matter i.e. on 11.8.2021 prayed for short accommodation to cause a surprise inspection as to the control of the emission and compliance of other related norms of 3rd respondent and also sought to time to file an additional reply with supporting documents. Accordingly, the answering respondent is submitting herewith compliance report for kind perusal of this Hon. Tribunal as under, the same may kindly be accepted.

BEFORE ME

NILKANTH R. PAWADE
Notary Govt. Of India
Reg.No. 15488

(Signature)
24/9/2021

2) I say and submit that the Board officials made a surprise visit to the industry on 24.8.2021 and check the compliance of consent conditions and reported following observations:

- i) During visit manufacturing activity (only bottling activity) of industry was found in operation. Industry representatives reported that manufacturing of ENA and Impure spirit was not in operation since 2015.
- ii) Existing consent issued on 25.11.2016 and valid up to 31.8.2026.
- iii) Industry has provided Effluent Treatment Plant (ETP) for generated waste water from washing of bottles of capacity 25 CMD consists of Primary and Tertiary treatment and found in operation at the time of visit.
- iv) Industry has provided Sewage Treatment Plant (STP) of capacity 10 CMD consists of Primary, Secondary and Tertiary treatment and found in operation at the time of visit.
- v) Industry has submitted online Annual Return of Hazardous Waste (Form – IV) on 29.6.2021 and Environment statement (Form – V) on 30.9.2020.
- vi) Industry has obtained membership of Common Hazardous Waste Treatment and Disposal Facility (CHWTSDF), Ranjangaon, Pune for safe and scientific disposal of generated hazardous waste and last disposal noticed on 01.04.2021.
- vii) Disposal of treated industrial and domestic effluent for on land for gardening purpose within premises.


24/9/2024

BEFORE ME
NILKANTH R. PAWADE
Notary Govt. Of India
Reg.No. 15488

- ix) Industry has developed adequate green belt in and around industry premises.
- x) Industry has provided Display Board (flex) for HW near factory main gate.
- xi) During visit no discharge of treated/untreated effluent observed outside factory premises.
- xii) During visit JVS of ETP and STP outlet was collected in presence of industry representative.
- xiii) The collected JVS samples were submitted to Regional Laboratory, Aurangabad for further analysis. And as per analysis results JVS was found within prescribed limits of consented standards.

Hereto annexed and marked copy of Visit Report in Annexure 'A'; Copy of Analysis Reports in Annexure 'B'.

3. I say and submit that considering the facts stated hereinabove and provisions of the National Green Tribunal Act 2010 the present application is not maintainable under section 13 and 15 (b) and (c) r/w sec. 18(1) & (2) of the National Green Tribunal Act 2010 and hence the application may kindly be dismissed with costs.

Solemnly affirmed on this 24th day of Sept. 2021 at Aurangabad.

For & on behalf respondent No. 2
Maharashtra Pollution Control Board
Regional Officer, Aurangabad.

(Signature)
24/9/2021

Advocate.

BEFORE ME
NILKANTH P. DAWADE
Notary Public, Of India
Reg. No. 15488

VERIFICATION

I Dr. Pravin Joshi age 56 yrs. Occ. Service Regional officer at the Maharashtra Pollution Control Board at Aurangabad having my office at Paryavaran Bhavan Plot No. A-4/A MIDC Chikalhana behind Dainik Lokpatra Jalna Road, Aurangabad on behalf of respondent No. 2 do hereby state on solemn affirmation that what is stated in this additional affidavit in reply from Para No 1 to 3 are true and correct to the best of my knowledge and record available in my office.

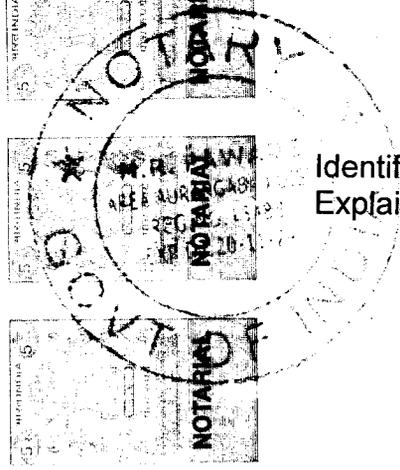
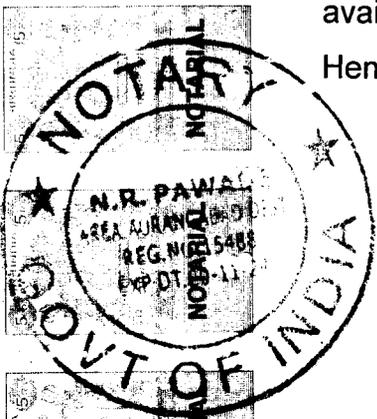
Hence verified on 24th day of Sept. 2021 at Aurangabad.

Respondent No. 2
(Dr. Pravin Joshi)

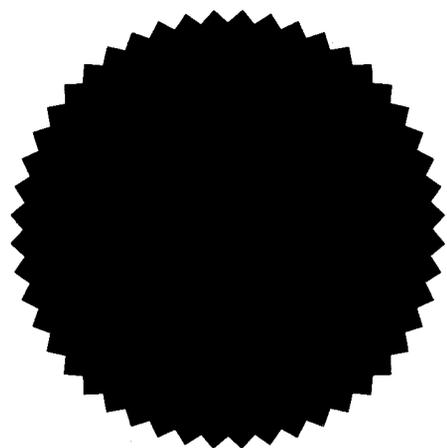


Regional Officer,
Maharashtra Pollution Control Board,
Aurangabad.

24/9/2021



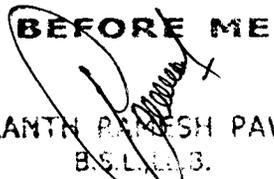
Identified and Explained by



AFFIDAVIT

Solemnly affirmed Before me
By shri/Smt Pravin Joshi
Age... 56 yrs Service
R/O... Ahal
Tq... Ahal Dist... Ahal
Who Identified By Adv. Nilos Jadhav
Whom he/she is Personally Known

BEFORE ME


NILKANTN PRAKASH PAWADE
B.S.L. 1/3.
Advocate & Notary Govt. Of India
Area- AURANGABAD DIST.
Mob.No., 8275513614
Reg.no. 15488

NOTED REGISTERED
AT SR.NO. B308 / 2021
THIS DOCUMENT CONTAINS
04 PAGE'S

MAHARASHTRA POLLUTION CONTROL BOARD

Ph. No. 2473462 /0240 Fax No. 2473461 /0240 E-mail:- sroaurangabad1@mpcb.gov.in Website - www.mpcb.gov.in		Address:- Sub Regional Office, Aurangabad-1 Paryavaran Bhavan, A-4/1, MIDC Area Chikalthana, Aurangabad
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Visit Report

Date: 24/08/2021.

1. Name of Industry : M/s Allied Blenders & Distillers Pvt. Ltd,
Plot No. - 6, MIDC Area Chikalthana,
Aurangabad.

2. Type of Industry: - Bottle washing of ImFL, ~~ENFL~~ ENFL (R)

3. Consent Status:- Obtained under Orange ISI
dtd. 25/11/2016 Valid upto 31/08/2026.

4. Products details:-
 1] ImFL - 2700 MT/m.
 2] ENA - 830 MT/m.
 3] Impure Spirit - 83 MT/m.

5. Observations:

- MPCB officials visited to the industry to check the compliance of consent condition. During visit following observations are made :-
- Industry found in operation, during visit only bottling activity found in operation. Industry representative reported that mfg. of ENA & Impure Spirit not in operation since 2015.
- Existing consent issued on 25/11/2016 & valid upto 31/08/2026.
- For industrial effluent Effluent Treatment Plant (ETP) provided consists of Primary & Tertiary treatment. ETP of 25 CMD capacity. During visit ETP found in operation.
- For domestic effluent Sewage Treatment Plant (STP) provided consists of Primary, Secondary & Tertiary treatment. STP provided of 10 CMD capacity. STP found in operation.

- Hazardous Waste Returns (form-III) Submitted on 29/06/2021.
Environment Statement (form-IV) submitted on 30/09/2020.
- Obtained membership of CHWTSDF, Ranjangaon, Pune and recent Haz. Waste disposal on 1/04/2021.
 - Cat. No. 33.1 - 0.036 MT - CHWTSDF
 - Cat. No. 5.2 - 0.045 MT - CHWTSDF
- Source of trade effluent during blending & bottle washing (washing), and ~~same~~
- Treated trade & domestic effluent used for gardening purpose within premises.
- Details about tree plantation as below:-
 - 1] Total Plot area in Sq. mtrs - 38064 Sq. mtrs.
 - 2] BUA in Sq. mtrs - 11909.79 Sq. mtrs.
 - 3] Green belt details - 2257 Sq. mtrs. (approx.)
 - 4] Plantation - 547 nos.
- Display Board (flex) provided near entry gate.
- During visit no discharge of treated/untreated effluent outside factory premises.

Remarks:-

- Industry shall operate & maintain Pollution Control arrangement scientifically so as to achieve standards issued by CPCB.
- Industry shall dispose Haz. Waste to CHWTSDF/ auth. Party from time to time.

(Signature)
 (Anirudh Baburao) Head
 Plantation
 Allied Health Services Pvt. Ltd.
 Plot No. 6
 MIDC Area
 Chikalthana
 Aurangabad (M.S.) 431004

(Signature)
 (Dr R. G. Auti)
 F.O.

(Signature)
 (Dr G. D. Khadki Kar)
 F.O.
 .. 24/08/2021

(Signature) 24/8/2021
 (R. A. Jadhav)
 F.O.

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 0240-2473462 Fax : 2473461 Email : soaurangabadlab@mpcb.gov.in Website : http://mpcb.gov.in		Regional Laboratory Regional Laboratory, Aurangabad, Maharashtra Pollution Control Board, A-4/1, Paryavaran Bhavan, Behind Dhoot Hospital, Chikalthana MIDC Aurangabad 431 210
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Repot Outward No.: MPCB/RL-Aurangabad/JVS/21-22/09/8
Date: 20/09/2021 01:23 PM

Analysis Report-Water (JVS)

Sample Details	
Field Sample ID :	BR-0004667
Laboratory Sample Code :	MPCB/RL-Aurangabad/JVS/21-22/335
Sample Details (Water/Air/HW) :	Water
Sample Volume Received :	
Sample Collected By :	FO-Aurangabad I (Dr. Gajanan Khadkikar)
Seal No. :	207
Sample Collected On :	24/08/2021 01:30 PM
Date of Sample Receipt to Laboratory :	24/08/2021 06:11 PM
Analysis Start Date :	26/08/2021 04:40 PM
Analysis End Date :	20/09/2021 01:29 PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Biochemical Oxygen Demand (BOD)	20	mg/l	
2	Chemical Oxygen Demand (COD)	64	mg/l	
3	Oil & Grease	BDL	mg/l	
4	pH	7.71		
5	Suspended Solids (SS)	18	mg/l	
6	Chloride	384.88	mg/l	
7	Sulphate	21.8	mg/l	
8	Total Dissolved Solids(TDS)	906	mg/l	

(EPP outlet)

M/s. Allied Blenders & Distillers Pvt. Ltd.,
P. No. 6 MIDC Chikalthana, Aurangabad.

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 0240-2473462 Fax : 2473461 Email : soaurangabadlab@mpcb.gov.in Website : http://mpcb.gov.in		Regional Laboratory Regional Laboratory, Aurangabad, Maharashtra Pollution Control Board, A-4/1, Paryavaran Bhavan, Behind Dhoot Hospital, Chikalthana MIDC Aurangabad 431 210
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Report Outward No.: MPCB/RL-Aurangabad/JVS/21-22/09/9
 Date: 20/09/2021 01:24 PM

Analysis Report-Water (JVS)

Sample Details	
Field Sample ID :	BR-0004668
Laboratory Sample Code :	MPCB/RL-Aurangabad/JVS/21-22/336
Sample Details (Water/Air/HW) :	Water
Sample Volume Received :	
Sample Collected By :	FO-Aurangabad I (Dr. Gajanan Khadkikar)
Seal No. :	207
Sample Collected On :	24/08/2021 01:35 PM
Date of Sample Receipt to Laboratory :	24/08/2021 06:12 PM
Analysis Start Date :	26/08/2021 04:40 PM
Analysis End Date :	20/09/2021 01:30 PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Biochemical Oxygen Demand (BOD)	28	mg/l	
2	Suspended Solids (SS)	16	mg/l	

Report Type: final

Report generated on: 20/09/2021 01:24 PM

Complied & Approved by: Vishwajeet Thakur

Reviewed on Date: 20/09/2021 01:24 PM

(STP outlet).

M/s. Allied Alenders & Distillers P. Ltd.,
 P-no. 6, MIDC Chikalthana, Aurangabad.